

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 366 of 1997

Date of order : 22.6.04

Present : Hon'ble Mr.N.Prusty, Judicial Member
Hon'ble Mr.Sarweshar Jha, Administrative Member

A. K. CHOWBEY & ANR.

VS

UNION OF INDIA & ORS.

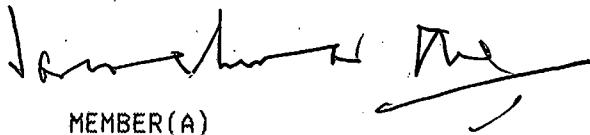
For the applicants : None

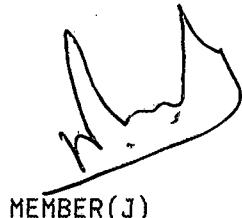
For the respondents: Mr.M.K.Bandyopadhyay, counsel

O R D E R

Nobody appears on behalf of the applicants even on the second call. On verification of the record it is found that nobody appeared on behalf of the applicants when the matter was taken up for hearing on 26.11.02, 26.3.03, 1.7.03, 10.12.03 as well as on 24.2.04. From the above it appears that the applicants are no more interested to proceed with the matter.

2. Mr.M.K.Bandyopadhyay, 1d. counsel for the respondents is present.
3. Accordingly the OA is dismissed for default. No order as to costs.


MEMBER(A)


MEMBER(J)

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